

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 12 of 2014 &**  
**I.A. No. 16 of 2014**

**Dated : 21<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Versus**

**Chhattisgarh Elec. Reg. Commission & Anr. ..Respondent(s)**

Counsel for the Appellant (s) : Mr. K.Gopal Chudhary

Counsel for the Respondent(s) : Mr. C.K.Rai  
Mr. Vivek Ganodwale for R-1  
Mr. Raunak Jain for R-2

**ORDER**

As agreed by the learned counsel for the parties post the matter  
for further hearing on **15.09.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**